

**Industrial Tribunal on Dispute between
Newspaper Employees and Employers
Regarding Wage Board
Recommendations**

649. SHRI P. GOPALAN : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether the Industrial Tribunal appointed for the purpose of adjudicating the dispute between the newspaper employees and the employers regarding the Wage Board's recommendations has since submitted its Awards to Government ;

(b) if so, the findings of the Tribunal and the decision of Government thereon ;

(c) whether the employees propose to go to the Supreme Court against the Award ; and

(d) if so, the steps taken by Government for a settlement of the dispute ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI D. SANJIVAYYA) : (a) and (b). The award of the National Industrial Tribunal, Calcutta in the industrial disputes between the managements of certain newspaper establishments and their workmen over the implementation of the recommendations of the Wage Board for non-journalist employees was received by the Government on the 22nd July, 1970 and it has since been published in Part II, Section 3 sub-section (ii) of the Gazette of India Extraordinary dated the 3rd August, 1970.

(c) No such information is available.

(d) Does not arise.

**Memorandum by Workers of Kesoram
Industries and Cotton Mills,
Calcutta**

650. SHRI J. M. BISWAS :
SHRI K HALDER :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether workers of the closed Birla concern, Kesoram Industries and Cotton Mills in Calcutta submitted a memorandum to the Governor of West Bengal ;

(b) if so, the demands put forward by the workers ; and

(c) the steps Government have taken to meet the demands of the workers ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI D. SANJIVAYYA) : (a) to (c). The information is being collected and will be laid on the Table of the House after it is received.

**Fall in per Acre Yield of Cotton and
Steps to Modernise Cotton Farms**

651. SHRI HARDAYAL DEVGUN :
SHRI SHIV KUMAR SHASTRI :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that per acre yield of Cotton in India is extremely low as compared to that in other countries ;

(b) if so, whether Government propose to embark upon a programme of modernising cotton farming ; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) Yes, Sir.

(b) and (c). Specific schemes both under the State and Central Sector are being implemented in all the major cotton growing States to increase the per acre yield. Under these schemes not only technical guidance is given to the farmers in the improved techniques of cotton cultivation but incentives like subsidy on plant protection chemicals and equipments are also provided. In addition to this, large number of demonstrations are being organised to educate the farmers in improved techniques of cotton cultivation. Further, plant protection measures on a mass scale, including aerial spraying are being organised.

**Revision of Pay Scales of Staff in
Industrial Training Institute
in Delhi**

653. SHRI HARDAYAL DEVGUN : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether it is a fact that some stenography Instructors working in different Industrial Training Institutes, Delhi/New Delhi have submitted their representations to the Directorate of Employment, Training and Technical Education, New Delhi about 2-3 months back for revision of their pay scales ;